

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3837/2021

[Arising out of impugned final judgment and order dated 18-12-2020 in WC No. 22623/2020 passed by the High Court of Judicature at Allahabad]

MAGUS CONSORTIUM ORCHID AVENUE PVT LTD & ANR. Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

IA No. 122665/2023 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 49425/2021 - CLARIFICATION/DIRECTION
IA No. 78968/2022 - EARLY HEARING APPLICATION
IA No. 31388/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 49432/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 3932/2021 (XI)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 32718/2021

FOR CLARIFICATION/DIRECTION ON IA 108347/2022

FOR EXEMPTION FROM FILING O.T. ON IA 108349/2022

FOR impleading party ON IA 150360/2022

FOR INTERVENTION/IMPLEADMENT ON IA 150360/2022

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 150361/2022

FOR impleading party ON IA 173762/2022

FOR INTERVENTION/IMPLEADMENT ON IA 173762/2022

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 173770/2022

IA No. 173770/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 150361/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 108347/2022 - CLARIFICATION/DIRECTION

IA No. 108349/2022 - EXEMPTION FROM FILING O.T.

IA No. 173762/2022 - INTERVENTION/IMPLEADMENT

IA No. 150360/2022 - INTERVENTION/IMPLEADMENT

IA No. 32718/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 4728/2021 (XI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 41131/2021

FOR EXEMPTION FROM FILING O.T. ON IA 41181/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 41185/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 95855/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 95856/2021

IA No. 95856/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 41185/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 41131/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 41181/2021 - EXEMPTION FROM FILING O.T.
IA No. 95855/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
SLP(C) No. 17085-17086/2021 (XI)
SLP(C) No. 16178/2021 (XI)
FOR ADMISSION and I.R. and IA No.130655/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.130659/2021-EXEMPTION FROM
FILING O.T.
IA No. 130655/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 130659/2021 - EXEMPTION FROM FILING O.T.
SLP(C) No. 17347-17348/2021 (XI)

Date : 29-07-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Nikhil Goel, Sr. Adv.
Mr. Pulkit Tare, AOR
Mr. Udai Khanna, Adv.

Mr. Abhishek Chaudhary, AOR

Mr. Rahul Jain, AOR
Mr. Rahul Jain, Adv.
Mr. Rahul Jain, Aor, Adv.
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Mr. Saurabh Kripal, Sr. Adv.
Mr. Vikas Sharma, Adv.
Mr. Akshay Chandra, Adv.
Mr. Utkarsh Bhanu, Adv.
Mr. Abhishek Semwal, Adv.
Mr. Sudhir Naagar, AOR

Mr. Nakul Diwan, Sr. Adv.
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Mr. Raj Kumar Nahataa, Adv.
Mr. Gaurav Gupta, Adv.
Ms. Nidhi Singh, Adv.
Mr. Abhishek Samal, Adv.
Ms. Nisha Nandini Singh, Adv.

For Respondent(s) : Mr. Shaurya Sahay , AOR

Mr. Abhishek Chaudhary, AOR

Mr. Seshatalpa Sai Bandaru, AOR

Mr. Malak Manish Bhatt, AOR (Not Present)

Ms. Neeha Nagpal, Adv.

Ms. Nitya Prabhakar, Adv.

Mr. Kumar Mihir, AOR

Mr. Gunjan Sharma, Adv.

Mr. Harshal Kumar, Adv.

Ms. Sanskriti Mishra, Adv.

Mr. Vivek Kumar, Adv.

Mr. Ravinder, Adv.

Mr. Manish Kumar Gupta, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

On the request made on behalf of Mr. Malak Bhatt, learned counsel for the respondent No. 2- Ghaziabad Development Authority (GDA), list these matters on 2nd September, 2025.

It is made clear that no further adjournment would be granted to GDA as there is a serious objection to the adjournment request by the learned counsel for the petitioners.

In the meantime, pleadings may be exchanged between the parties.

**(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS**

**(RANJANA SHAILEY)
ASSISTANT REGISTRAR**